IN THE SUPREME COURT OF INDIA INHERENT JURISDICTION

R.P. (Crl.) No. 33/2024 in Crl. Appeal No. 3865/2023

RAM	KISHOR ARORA	Petitioner(s)
VERSUS		
DIRI	ECTORATE OF ENFORCEMENT	Respondent(s)
<u>ORDER</u>		
1.	Application seeking listing of the Review : Court is rejected.	Petition in open
2.	This review petition has been filed by the period of Judgment dated 15th December, 202 captioned Criminal Appeal.	
3.	We have carefully gone through the said Judgme Petition.	nt and the Review
4.	In our opinion, no case for review is made of the Review petition is dismissed.	ut. Consequently,
		J LA M. TRIVEDI)

(SATISH CHANDRA SHARMA)

NEW DELHI;

31ST JANUARY, 2024.

ITEM NO.1003

SECTION II-C

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

R.P. (Crl.) No. 33/2024 in Crl.A. No. 3865/2023

RAM KISHOR ARORA

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT

Respondent(s)

(FOR ADMISSION and IA No.12395/2024-APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

Date: 31-01-2024 This matter was circulated today.

CORAM:

HON'BLE MS. JUSTICE BELA M. TRIVEDI HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

By Circulation

UPON perusing papers the Court made the following O R D E R $\,$

- Application seeking listing of the Review Petition in open
 Court is rejected.
- 2. The Review petition is dismissed, in terms of the signed order.

(VISHAL ANAND)

(MAMTA RAWAT)

ASTT. REGISTRAR-cum-PS

COURT MASTER (NSH)

(Signed Order is placed on the file)